New Delhi, dated the 28.03.16

Subject:-Weekly Report in respect of important developments in CBEC for the week – 21.03.16 to 23.03.16 reg.

Based on the inputs received from various sections, following is the compilation of the important developments for the week –21.03.16 to 23.03.16.

1. Any Circular:
   - Circular No. 1021/9/2016-CX dated 21.03.2016, Imposition of Central Excise duty on jewellery - regarding constitution of sub-committee of High Level Committee.

   (Manish Mohan Govil)
   OSD(CX.9)

1. Chairman, CBEC
2. Member (Central Excise)
3. Member (Admn.)
4. Member (Budget)
5. Member (Legal & IT)
6. Member (Customs)
7. Member(TPS/ST/GST)

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